

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA

STARRED QUESTION NO. 560
TO BE ANSWERED ON 05.04.2018

MAINTENANCE/UPKEEP OF RURAL ROADS

***560. SHRIMATI POONAMBEN MAADAM:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether any policy has been framed for maintenance and upkeep of rural roads constructed under the flagship programme Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether the Government has communicated to the States to come up with a comprehensive policy to maintain roads in their States as rural road is a State subject;
- (c) if so, the details of the States that have already framed policies and the remaining ones from which the results/response are awaited along with the timeline for the same;
- (d) whether the second phase of PMGSY (PMGSY-II) will mandatorily envisage consolidation of the existing rural road network to improve its overall efficiency; and
- (e) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 560 for answer on 05.04.2018.

(a) to (c): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Maintenance of roads constructed under the programme is the responsibility of the State Governments. Ministry of Rural Development (MoRD) in consultation with World Bank and the International Labour Organisation (ILO) is providing technical assistance to the States on policy, management and contracting components of rural roads maintenance. A standard template of Rural Road Maintenance Policy (RRMP) and a guidance note have already circulated to all the States and also available on the homepage of PMGSY website (pmsgsy.nic.in). Based on these documents, the States are required to formulate and implement State Rural Road Maintenance Policies to suit State specific needs. So far, 23 States (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Manipur, Mizoram, Meghalaya, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal) have notified State specific RRMP. Further, with effect from the financial year 2016-17, the Ministry has decided to award financial incentives to top performing States, with the condition that such incentives are to be utilized for periodic maintenance of PMGSY roads.

(d) & (e): Ministry of Rural Development (MoRD) had launched PMGSY –II in 2013-14, which mainly focuses on the up-gradation of Through routes and Main Rural Links catering to large population by connecting population over a large area and which act as a collectors of traffic from smaller roads and such roads would provide access to growth centers and pass through or terminate in a Rural Hub.

Under PMGSY II, roads already constructed/upgraded under PMGSY-I are eligible on completion of design life and on the basis of capacity requirement to accommodate traffic if it has gone beyond the projected traffic and such traffic cannot be accommodated in the existing carriageway width, with the required level of service. The deteriorated condition of the road due to non maintenance or non-undertaking of renewal works at the required time cannot become a criterion for taking the roads of PMGSY-I in PMGSY-II. A target length of 50,000 Kms has been allocated to all the States under PMGSY– II. Till date, 13 States transited to PMGSY-II. Out of total target of 50,000 km, upto Feb. 2018, 32,110 km road length has been cleared and 14,196 km road length has already been constructed by these States.